

Shri K. C. Sodhia: Are there any differences in judgment between the two members in any of the cases....

Mr. Speaker: Order, order. I think it is too wide a question to ask. Any other questions?

Shri Raghuramalah: May I know whether there is any proposal to shift one of the Benches now located in Madras?

Shri Biswas: There is no proposal to shift any of the Benches in Madras particularly. The whole question of redistribution of all the eight Benches is under consideration.

Shri K. C. Sodhia: What is the way in which appointments are made to these tribunals?

Shri Biswas: All I would say is that one Member is a judicial Member and the other is an accountant member. They are selected in the normal way.

Shri K. C. Sodhia: On the recommendation of the U.P.S.C. or by the Ministry itself?

Shri Biswas: I suppose the selection is finally made by the Public Service Commission. I am speaking subject to correction.

एच० एम० एस० "नाइजीरिया"

*२०१५. श्री रघुनाथ सिंह : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत, ब्रिटेन से एच० एम० एस० "नाइजीरिया" सिविल इंचकूजर खरीद रहा है ;

(ख) यदि हां, तो उसके लिये भारत को कितनी कीमत देनी पड़ेगी ; तथा

(ग) कूजर का जीवन काल कितने दिनों का है ?

The Minister of Defence Organisation (Shri Mahavir Tyagi): (a) Yes.

(b) Rs. 40 lakhs.

(c) 15 years.

श्री रघुनाथ सिंह : हम यह जानना चाहते हैं कि यह शिप कब बन कर तैयार हुआ था ?

श्री त्यागी : यह सन् १९४० में पहले पहल बना था ।

Shri Joachim Alva: What is the procedure for buying our ships? Do we ask the British Admiralty or the British shipping-yards? In the British Naval Estimates, the names of the ship-yards are given from where they buy their ships. Why is it that we have reversed the procedure and go direct to the British Admiralty whilst in the case of buying houses abroad, we go to dud contractors whose capital is £ one and thus do not proceed on Government-to-Government level?

Shri Tyagi: The question is longish. I might inform the hon. Member that this ship had been purchased directly from the Royal Navy. Since it was the property of the Royal Navy, Government had to approach the Government for the purchase.

Shri Kasliwal: May I know whether this ship is being refitted now in the British ship-yards and if so, what will be the price?

Shri Tyagi: It will be refitted with the latest weapons and other requirements and the approximate cost which has been given to us would be of the tune of about Rs. 80 lakhs.

Shri M. S. Gurupadaswamy: May I know whether the Government think that the purchase of cruisers is absolutely necessary for the defence of the country and whether it is not possible to rely upon destroyers, etc.?

Shri Tyagi: It has not been possible. The ship market is very tight and ships are not available everywhere.

Shri Sadhan Gupta: May I know what is the price of a new cruiser if that is to be purchased?

Shri Tyagi: With all fittings and everything, perhaps it will be near about Rs. 3 crores.

Shri Raghunath Singh: One question, Sir.

Mr. Speaker: Next question.

SERVICE CONDITIONS OF ARMY OFFICERS

*2016. **Sardar Hukam Singh:** (a) Will the Minister of Defence be pleased to state whether the conditions of service for officers selected for the Special List of Quartermasters, Technical Officers and Record Officers in the army have been finalised?

(b) How do these conditions and terms of service, including pay and allowances, pensions and promotions compare with those of such officers for general duty?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes.

(b) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 67].

Sardar Hukam Singh: Would there be any difference in the training of these special officers and those that are in the regular Army?

Shri Tyagi: Yes, Sir. There is a slight difference somewhere in some grades. Generally, the rules are on the same lines and there is not much of a difference.

Sardar Hukam Singh: When the training is the same and also the qualifications, what are the grounds for differentiating between them in regard to conditions of service and remuneration that they would draw?

Shri Tyagi: The duties are different; the functions are quite different. One category of officers has to work as executive officers in the field, etc., having control of units, while the other officers of the category involved in this question do mostly technical work.

Sardar Hukam Singh: Is the special list being drawn out of the old personnel already serving in this department or is the list open and recruitment will be made?

Shri Tyagi: On the basis of the experience gained by the officers in the different branches.

Sardar A. S. Saigal: May I know for how many years these officers who are selected for the special lists are kept temporary and after how many years they are confirmed?

Shri Tyagi: It is very difficult for me to answer; for all the officers, I cannot give one definite reply. It will differ according to the category of officers.

PRODUCTION OF GOLD

*2017. **Shri S. C. Samanta:** Will the Minister of Natural Resources and Scientific Research be pleased to state what is the comparative annual production of gold in India from 1947 to 1953, year-wise?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement giving the information required is laid on the Table of the House. [See Appendix VIII, annexure No. 68].

Shri S. C. Samanta: May I know whether Government is proposing to utilise the local people in order to minimise the cost of production of gold??

Shri K. D. Malaviya: Cost of production of gold depends on many more important factors than the utilisation of local people. But, it is a fact that generally, with regard to the survey programme of natural resources, Government are considering a scheme which will probably include many more people who are not qualified technically to be employed in the gold mines.

Shri S. C. Samanta: From the statement I find that in the last two years, in comparison, production has fallen. What is the reason?